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**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 331 OF 2009.**

**In the matter of Companies
Act, 1956;**

And

**In the matter of Sections 434,
439 of the Companies Act of
1956.**

And

**In the matter of Winding-up of
M/s. Jubilee Fabrics Pvt. Ltd., a
limited company incorporated
under the Indian Companies
Act, 1956, having its registered
office at Jubilee House,
Madhavnagar-416 406, Dist.
Kolhapur.**

M/s. V.V. Dye Chem Pvt. Ltd.)
a Privated Limited Company,)
having its address at 34-K,)
Laxmi Industrial Estate, New)
Link Road, Andheri (West))
Mumbai-400 053) ... Petitioner

ADVERTISEMENT OF PETITION

Notice is hereby given that a Petition for the winding up of the abovenamed Company was presented on 6th April, 2009 to the Hon'ble High Court at Bombay by the Petitioner abovenamed Creditors of the Company and the said Petition stands admitted in pursuance of the Court Order dated 20th August, 2009 and vide Order dated 3rd December, 2009 the same is now directed to be heard before the Court on 21st January, 2010 at 11.00 a.m. or soon thereafter.


ANY CREDITOR, CONTRIBUTORY OR PERSON desirous of supporting or opposing the making of order on the said Petition, should send to the Petitioner's Advocate at his Office address mentioned hereunder, a Notice of his Intention signed

by him or his Advocate with his full name, address so as to reach the Petitioner's Advocate not later than 5 days before the date fixed for hearing of the Petition and appear at the hearing for the purpose in person or by his Advocate.

A copy of the Petition will be furnished by the Petitioner's Advocate to any creditor or contributory on payment of the prescribed charges for the same.

Any affidavit intended to be used in opposition to the Petition, should be filed in Court and a copy thereof served on the Petitioner's Advocate, not less than 5 days before the date fixed for hearing.

Bombay, dated this 11th day of December, 2009


f Shri Yogesh P. Gandhi
Advocate for the Petitioner
1/502, Gokul Vihar II,
Thakur Complex,
W.E. Highway,
Kandivli (East),
Mumbai - 400101
(O.S. Regn. No.4113).